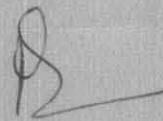


25.07.2005

Hon'ble Mrs. Meera Chhibber, J.M.

Shri Onkar Nath counsel for the applicant.  
Shri P.C. Shukla counsel for the respondents.

Applicant has filed application for permission to withdraw this D.A. Counsel for the respondents has no objection. Accordingly M.A. is allowed. Counter filed by the respondents is taken on record. The D.A. is dismissed as withdrawn.



J.M.

shukla/-